

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 43

Dated Guwahati, the 2nd November, 2017

Hon'ble the Chief Justice has been pleased to re-constitute the following Committees in the manner indicated below:-

Sl. No.	Name of the Committee	Names of the Hon'ble Judges / Members	Secretary
01.	Committee to monitor the Daily Work Done Activity of the Judicial Officers of the Sub-ordinate Courts of the State of Assam.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam Hon'ble Mr. Justice H.K. Sarma	Registrar (Judicial)
02.	Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No. 652 / 2012.	Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice M.A. Ali	Registrar (Judicial)
03.	Committee for Complaints against Sexual Harassment for all High Court Benches.	Hon'ble Mrs. Justice R.K. Phukan Smt. Rakhi S Choudhury, Advocate Dr. Shabeena Yasmin Saikia, Asst. Prof., Deptt of Sociology, Gauhati University Sri K.C. Bhattacharjee, Dy. Registrar Smt. Dolly Devi, Asstt. Registrar Smt. Panchai Sarma, Admn. Officer(J), Establishment Section	Smt. Dolly Devi, Asstt. Registrar
04.	Rule Committee under Section 123 of the CPC	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice P. K. Deka Hon'ble Mr. Justice M. A. Ali Dist. & Sess. Judge, Kamrup, Guwahati. Shri G.N. Sahewalla, Sr. Advocate. Shri Hari Kanta Deka, Sr. Advocate	Registrar (Judicial)
05.	Committee to look/re-examine into the existing statutory rules dealing with the appointment of staff in the Gauhati High Court as well as in the subordinate Courts under the jurisdiction of the Gauhati High Court.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mrs. Justice Rumi Kumari Phukan Hon'ble Mr. Justice Nelson Sailo Hon'ble Mr. Justice H.K. Sarma	Registrar (Admn.) to be assisted by the Joint Registrar (Recruitment)

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Sl. No.	Name of the Committee	Names of the Hon'ble Judges / Members	Proposed Name
06.	Arrear Committee	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice K.R. Surana Hon'ble Mr. Justice H.K. Sarma	Registrar (Judicial)
07.	Committee for examining the matter of Assured Career Progression (ACP) and functional scale to the officers of Assam Judicial Service, Nagaland Judicial Service, Aizawl Judicial Service and Arunachal Pradesh Judicial Service	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mrs. R.K. Phukan Hon'ble Mr. Justice S. Serto	Registrar (Vigilance)

By Order,

Sd/- R. Phukan,

REGISTRAR GENERAL

Memo No. HC. III - 23/ 2013/ 5154 / G, Dated 2nd November, 2017
Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 7) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 8) The P.S. to Hon'ble Mrs. Justice R.K. Phukan, Judge, Gauhati High Court, Guwahati.
- 9) The P.S. to Hon'ble Mr. Justice H.K. Sarma, Judge, Gauhati High Court, Guwahati.
- 10) The P.S. to Hon'ble Mr. Justice M.A. Ali, Judge, Gauhati High Court, Guwahati
- 11) The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
- 12) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 13) The Court Manager, Gauhati High Court, Guwahati.
- 14) The Notice Board, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

[Handwritten Signature]
02-11-17
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